



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,10th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
37	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
38	WP(C)/4533/2021 B/O	IMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
39	WA/194/2021 B/O	B.K. CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR, NATIONAL HEALTH MISSION AND 2 ORS.	MR. U K NAIR MR A K SHARMA	SC, NHM
40	WP(C)/3589/2021 FIXED	SARASWATI SENGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S NATH	MR. B K DAS SC, RAILWAY
<b>ORDERS</b>				
41	WA/61/2019 FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS <b>Versus</b> HRISHIKESH DAS AND ANR	SC, APSC MR. C BARUAH	MR N DUTTA GA, ASSAM MR. A PHUKAN MR. A PHUKAN MS S SARMA HAZARIKA MR A ATREYA FOR CAVEATOR
42	PIL/39/2021 FIXED	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	SC, EDU
	<b>WITH</b> I.A.(Civil)/1268/2021 <b>in</b> PIL/39/2021	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> FAZLUZZAMAN MAZUMDER AND 3 ORS.	MR. U K NAIR MR S CHOUDHURY MR. J SINGHA	ASSTT.S.G.I. SC, EDU

43	<b>WITH</b> PIL/41/2020	BIKASH SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A GOGOI MR. R DUBEY	SC, ELEM. EDU ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1519/2020 <b>in</b> PIL/41/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> BIKASH SHARMA AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU MR. R DUBEY
	<b>WITH</b> I.A.(Civil)/1684/2020 <b>in</b> PIL/41/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS <b>Versus</b> BIKASH SHARMA AND 2 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR H AGARWAL	MR. R DUBEY ASSTT.S.G.I. SC, EDU
44	<b>WITH</b> WP(C)/3769/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU
45	<b>WITH</b> WP(C)/4226/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, ELEM. EDU SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[ For Friday,10th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
51	WP(C)/1466/2019 B/O	ASHIQUE ELAHI <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 2 ORS.	MR. B C DAS MR. S C BISWAS MR. U K NAIR MR F HAQUE MR J ISLAM MR. A HUSSAIN	MR H R A CHOUDHURY MR. M K CHOUDHURY (R2) MR. S BORTHAKUR (R1) MD. A HUSSAIN (R2) MR. S S ROY (R1) SC, I O C MR. F HAQUE
<b>MOTION</b>				
52	WP(C)/4519/2021 B/O	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. H ROHMAN MR. P D NAIR MR G ALAM MS J KHANOM	GA, ASSAM SC, REVENUE
53	WP(C)/4539/2021 B/O	RAJESH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
54	WP(C)/4540/2021 B/O	NARENDRA KUMAR SETHIA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ISLAM	GA, ASSAM SC, REVENUE
55	WP(C)/4543/2021 B/O	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM SC, HEALTH
56	WP(C)/4545/2021 B/O	SAMAKSH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. A DAS	GA, ASSAM
<b>ORDERS</b>				
57	WP(C)/8061/2019 B/O	LALITA NARZARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, BTC
58	WP(C)/1784/2021 B/O	PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**JUDGEMENT**

16	CRL.A(J)/26/2019 AT 10:30 AM	PURNA NAHAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
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**ORDERS**

17	I.A.(CrI.)/1080/2019 WITH LCR, FIXED in CrI.A./464/2019	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.A./464/2019	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
73	Bail Appln./2261/2021 B/O	SANJIB TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b>		
32	WP(C)/4538/2021 B/O	ZOLI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MS J BEGUM	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOOND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[ For Friday,10th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
164	WP(C)/4535/2021 B/O	DR. DIPANKARA DEVEBRATA <b>Versus</b> STATE BANK OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
165	WP(C)/4547/2021 B/O	SUBHASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K PUJARI MS. K AKHTAR	GA, ASSAM
<b><u>ADMISSION</u></b>				
166	WP(C)/3355/2021 FIXED	041664366 CT/GD SRI BICHITRA SARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
167	WP(C)/3408/2021 FIXED	PRADIP BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S DEKA MS. J BORO	SC, G M D A SC, GDD
<b><u>ORDERS</u></b>				
168	WP(C)/2003/2017 BY SLIP	BHIM PRASAD SARMA and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM
169	WP(C)/2005/2017 BY SLIP	RATUL SHARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM MR.D UPAMANYASC, Health deptt.



170	WP(C)/2384/2017 BY SLIP	DIPU DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY	MR.D P BORAH SC, HEALTH
171	Cont.Cas(C)/1/2021 FIXED	SUREN BHAGAWATI <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
172	I.A.(Civil)/1420/2021 ARB APL. NO. 12/2012(D/O), B/O <b>in</b> Review.Pet./4990/2021  <b>WITH</b> Review.Pet./4990/2021 (Filing Number)  <b>WITH</b> I.A.(Civil)/4991/2021 (Filing Number)	NATIONAL HIGHWAYS AUTHORITY OF INDIA <b>Versus</b> DIBYAJIT NEOG AND 4 ORS.  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> DIBYAJIT NEOG AND 4 ORS. A  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> DIBYAJIT NEOG AND 4 ORS. A	MR. C BORUAH  SC, NHAI  SC, NHAI	GA, ASSAM SC, PWD
173	I.A.(Civil)/1421/2021 IN ARB APL. NO. 11/2012(D/O) ARB APL. NO. 6/2012(D/O),B/O <b>in</b> Review.Pet./4999/2021  <b>WITH</b> Review.Pet./4999/2021 (Filing Number)  <b>WITH</b> I.A.(Civil)/5000/2021 (Filing Number)	NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> SANJIB SAIKIA AND 4 ORS.  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> SANJIB SAIKIA AND 4 ORS. A  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> SANJIB SAIKIA AND 4 ORS. A	MR. C BORUAH  SC, NHAI  SC, NHAI	GA, ASSAM SC, PWD
174	I.A.(Civil)/1424/2021 ARB APL. NO. 10/2012(D/O), B/O <b>in</b> Review.Pet./5002/2021  <b>WITH</b> Review.Pet./5002/2021 (Filing Number)  <b>WITH</b> I.A.(Civil)/5004/2021 (Filing Number)	NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> MANJULA NEOG AND 6 ORS.  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> MANJULA NEOG AND 6 ORS. B  NATIONAL HIGH WAY AUTHORITY OF INDIA <b>Versus</b> MANJULA NEOG AND 6 ORS. B	MR. C BORUAH  SC, NHAI  SC, NHAI	GA, ASSAM SC, PWD
175	WP(C)/3804/2021 FIXED	MEGHNAD NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S BARUAH (SC, PCB, R-2,3,4) SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:www.ghconline.gov.in

**[ For Friday,10th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE**

**ITEM NO. 23 IS WRONGLY LISTED.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

36	Cont.Cas(C)/210/2021 FIXED	EAST INDIA SUPPLY CENTRE <b>Versus</b> MUKESH CH SAHU AND 3 ORS	MR B D DAS MR D KALITA	MR. N J GOGOI MR K BROOK
37	WP(C)/3523/2021 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	SC, PNRD GA, ASSAM MR. M NATH
38	WP(C)/3618/2021 FIXED	AMRAN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S HAZARIKA L SANGTAM	SC, PNRD GA, ASSAM MS D DAS (R-5) MR. M K DAS (R-5) MS Z ANJUM (R-5) MR. U S BORA (R-5)

**WITH**

I.A.(Civil)/1415/2021  
in WP(C)/3618/2021

AMRAN HUSSAIN LASKAR  
**Versus**  
ARUP JYOTI SAIKIA

MR. A SARMA

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021

- |    |                      |            |    |            |
|----|----------------------|------------|----|------------|
| 8) | MRS. UMA CHAKRABORTY | 09-09-2021 | To | 27-09-2021 |
| 9) | DR. N DEKA           | 10-09-2021 | To | 08-10-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,10th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
62	Crl.Pet./206/2019 FIXED	SRI SAI KRISHNA CONSTRUCTIONS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. Z ISLAM MR. S P SHARMA MR. P BARUAH	MR. S SARMA (R2) MR. R HAZARIKA (R2) MR. C CHAKRAVARTY (R2) MR T MEELEE (R2) PP, ASSAM
63	Crl.Pet./1385/2019 FIXED	ASHOK KUMAR RATHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MS. P PATHAK MR. M BORAH MR A TALUKDAR PP, ASSAM
<b>BAIL HEARING</b>				
64	AB/2684/2021 FIXED	ROFIQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
<b>ORDERS</b>				
65	I.A.(Crl.)/353/2021 B/O in AB/2351/2021 <b>WITH</b> AB/2351/2021	UJJAL BORGHAIN <b>Versus</b> THE STATE OF ASSAM  UJJAL BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS B BARMAN  MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,10th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
56	AB/2465/2021 B/O	SALMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
<b>MOTION (BA)</b>				
57	Bail Appln./2181/2021 FIXED	RAKIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
58	Bail Appln./2254/2021 B/O	SOFIQU L ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
<b>MOTION</b>				
59	AB/2704/2021 B/O	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ALAM MR P K DAS MR. M BARUAH	PP, ASSAM
<b>ADMISSION</b>				
60	CrI.Pet./339/2021 FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS
<b>BAIL HEARING</b>				
61	AB/2309/2021 FIXED	BITUPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
62	CrI.Pet./376/2021 WITH LCR 1 FILE(SCANNED COPY) FIXED	SIBANI CHANDA <b>Versus</b> DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021





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Web:www.ghconline.gov.in

**[ For Friday,10th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
64	WP(C)/3138/2021 B/O	BHUPEN BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM
<b>ADMISSION</b>				
65	WP(C)/5108/2017 FIXED	MOKIB ALI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR. B C DEKA MS. U HAZARIKA SC, IRRIGATION
66	WP(C)/931/2018 B/O	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
67	WP(C)/8983/2019 B/O	NAMRANGBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH	SC, P W D SC, NCHAC
<b>ORDERS</b>				
68	Cont.Cas(C)/151/2017 B/O	DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR.A K AZAD(R- 3&4) MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,10th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
46	CRP(I/O)/81/2021 B/O	MASHUD ZAMAN <b>Versus</b> MD RAKIB AND 3 ORS	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	
<b>ADMISSION</b>				
47	CRP/158/2016 WITH LCR, FIXED	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR.A DAS(R-2) MR.J P DAS(R-2)
	<b>WITH</b> I.A.(Civil)/506/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> I.A.(Civil)/511/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> I.A.(Civil)/513/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
48	CRP(I/O)/358/2018 FIXED	PANKAJ DAS <b>Versus</b> SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
49	CRP(I/O)/41/2021 FIXED	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS <b>Versus</b> SAJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	MR. B D DEKA MR. N J GOGOI (R-2) MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

**ORDERS**

50	MACApp./404/2018 WITH LCR, B/O	AIMONA KHATUN @ AIMELA KHATUN <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
51	I.A.(Civil)/592/2021 FIXED <b>in</b> MACApp./1986/2021	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	<b>WITH</b> MACApp./1986/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1988/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	
52	I.A.(Civil)/1230/2021 FIXED <b>in</b> Arb.A./5/2021 <b>WITH</b> Arb.A./5/2021	REKHA BORA AND 3 ORS. <b>Versus</b> M/S NEHA BUILDERS AND 2 ORS.	MR G KHANDELIA MR. B PRASAD MR. K DEKA	MS N SAIKIA
		M/S NEHA BUILDERS AND 2 ORS <b>Versus</b> REKHA BORA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST (I)**

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**[ For Friday,10th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
74	Crl.Pet./319/2021 B/O	MAHANDRA TERANG AND 2 ORS <b>Versus</b> APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	
<b>ORDERS</b>				
75	I.A.(Crl.)/144/2021 B/O in Crl.Rev.P./1708/2021 <b>WITH</b> Crl.Rev.P./1708/2021 (Filing Number)	JADAV HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR  JADAV HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH  MR. P KATAKI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
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